



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/693/IB/2017

NAME OF THE PETITIONER(S)

: STEEL'S & SCRAP

NAME OF THE RESPONDENTS

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. RAVICHANDEN LPCS) Petitioner For HVD Assocrates

Madhumitha. J Cotunsel for Respondent

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ORDER

Representative for the Applicant present. Counsel for the Respondent present and submitted that the Corporate Debtor is ready to settle the outstanding debt and prayed for time. At request, time is enlarged with the condition that in the event the settlement fails, the matter will be taken up for final arguments on next date of hearing. Put up on 10.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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